

के पश्चात् राज्यों में मध्यावधि चुनावों पर केन्द्रीय सरकार ने अब तक कुल कितनी घनराशि खर्च की है ?

विधि, न्याय और कर्मचारी कार्य मंत्री (श्री शान्ति भूषण) : जनवरी, 1978 से अभी तक केन्द्रीय सरकार द्वारा राज्यों में मध्यावधि निर्वाचनों पर कोई व्यय नहीं किया गया है क्योंकि जनवरी, 1978 के पश्चात् एके कोई निर्वाचन नहीं हुए हैं ।

12.00 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER RAILWAY PROTECTION FORCE ACT, 1951 AND UNDER INDIAN RAILWAYS ACT, 1890

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table:—

(1) A copy each of the following Notifications Hindi and English versions) under sub-section (3) of section 21 of the Railway Protection Force Act, 1957:—

(i) The Railway Protection Force (Amendment) Rules, 1977, published in Notification No. G.S.R. 32 in Gazette of India dated the 7th January, 1978.

(ii) The Railway Protection Force (Amendment) Rules, 1977, published in Notification No. G.S.R. 33 in Gazette of India dated the 7th January, 1978.

[Placed in Library. See No. LT-1518/78]

(2) A copy of Notification No. S.O. 200 (Hindi and English versions) published in Gazette of India dated the 21st January, 1978, issued under section 56(B) of the Indian Railways Act, 1890 [Placed in Library. See No. LT-1519/78].

12.01 hrs.

#### ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th December, 1977:—

1. The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1977.

2. The Appropriation (No. 4) Bill, 1977.

3. The Betwa River Board (Amendment) Bill, 1977.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th December, 1977:—

1. The Lady Hardinge Medical College and Hospital (Acquisition) and Miscellaneous Provisions Bill, 1977.

2. The Inland Steam-vessels (Amendment) Bill, 1977.

3. The Salaries and Allowances of Ministers (Amendment) Bill, 1977.

4. The Advocates (Amendment) Bill, 1977.

5. The Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1977.

6. The Enemy Property (Amendment) Bill, 1977.

7. The Smith, Stanistreet and Company Limited (Acquisition and Transfer of Undertakings) Bill, 1977.

8. The Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Bill, 1977.

9. The Payment of Bonus (Amendment) Bill, 1977.

10. The Companies (Amendment) Bill, 1977.

11. The Supreme Court (Number of Judges) Amendment Bill, 1977.